

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-526 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.11.2017

NAME OF THE COMPANY: Govind Ram & Ors Vs. BOP Projects Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Mayank Goel & Ms. Monamshel Maring, Advocates for the Petitioner			
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Mr. Piyush Singh, Advocate for Respondent

ORDER

Mr. Piyush Singh, Advocate has appeared on behalf of the Respondent.
He prays for some time to file his reply. The same be filed.

To come up on 5th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)